

income. Other postal facilities to villages through Mobile Post Offices and installation of letter boxes are being provided in a phased manner.

Public Call Offices

548. SHRI PRASENJIT BARMAN:
SHRI JAHARLAL BANER-
JEE:
SHRIMATI PRATIMA BOSE:
SHRI AHMAD HOSSAIN
MONDAL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to provide telephone public call offices at places having a population of 5,000 or more; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes Sir. Places with population of 5,000 or more have already been included in the Government policy liberalised in August, 1977 for provision of telephone facility even on loss basis, without any condition of minimum revenue.

(b) These are a total of 1961 such places in the country as per 1971 Census Report. Telephone facility at such places will be provided according to a phased programme in the coming 5 years.

कर्मकारों, नियोजकों तथा सरकार के त्रिपक्षीय सम्मेलन की सिफारिशें

549. श्रीमती विद्यावती चतुर्वेदी : क्या संसदीय कार्य तथा श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कर्मकारों, नियोजकों तथा सरकार के प्रतिनिधियों के त्रिपक्षीय सम्मेलन

की सिफारिश सरकार को प्राप्त हो गई हैं; और

(ख) यदि नहीं, तो कब तक इनके प्राप्त हो जाने की संभावना है ?

†[Recommendations of the Tripartite Conference of workers, employers and Government

549. SMT. VIDYAWATI CHATURVEDI: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have received the recommendations of the tripartite conference of the representatives of the workers, employers and Government; and

(b) if not, by when it is likely to be received?]

संसदीय कार्य तथा श्रम मंत्री (श्री रवीन्द्र वर्मा): (क) और (ख) भारत सरकार के संसदीय संख्या एम-61011/3/77-डी० 1(5) तारीख 18 जुलाई, 1977 द्वारा स्थपित व्यापक औद्योगिक सम्बन्ध कानून और भारतीय श्रम सम्मेलन के गठन सम्बन्धी त्रिपक्षीय समिति ने 21 सितम्बर, 1977 को अपनी रिपोर्ट प्रस्तुत की। रिपोर्ट की प्रतियां संसद के पुस्तकालय में उपलब्ध हैं।

†[THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) The Tripartite Committee on Comprehensive Industrial Relations Law and Composition of Indian Labour Conference, set up by Government of India by its Resolution No. S. 61011/3/77/DI(A) dated the 13th July, 1977, adopted its Report on the 21st September, 1977. Copies of the Report are available in Parliament Library.]

†[] English translation.